

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SOLAR VOLTAIC POWER LLP

<u>RELEVANT PARTICULARS</u>		
1.	Name of corporate debtor	Solar Voltaic Power LLP
2.	Date of incorporation of corporate debtor	28-02-2014
3.	Authority under which corporate debtor is incorporated / registered	RoC-Jaipur
4.	CIN / Limited Liability Identification No. of corporate debtor	AAC-1312
5.	Address of the registered office and principal office (if any) of corporate debtor	Navya Tower, P.No. 178, District Shopping Centre, Kamla Nehru Nagar NA Jodhpur Jodhpur Rajasthan 342001
6.	Insolvency commencement date in respect of corporate debtor	19-09-2023 (The IRP received intimation on 21-09-2023)
7.	Estimated date of closure of insolvency resolution process	17-03-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prashant Agrawal, Insolvency Professional IBBI Reg. No.: IBBI/IPA-001/IP-P00053/ 2017-18/10127 AFA No.: AA1/10127/02/171123/104832 valid up to 17-11-2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: First Floor (F – 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan Email Address: ippagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Prashant Agrawal Address: Building No. F – 174, First Floor (F – 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan Email Address: Svpllp.cirp@gmail.com

11.	Last date for submission of claims	October 05, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

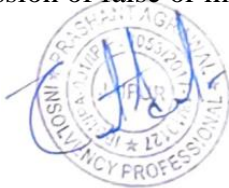
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Solar Voltaic Power LLP on 19-09-2023. The IRP received intimation on 21-09-2023.

The creditors of Solar Voltaic Power LLP, are hereby called upon to submit their claims with proof on or before October 05, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (not applicable) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Prashant Agrawal, Interim Resolution Professional

Solar Voltaic Power LLP (Under CIRP)

Date: 21-09-2023

Place: Jaipur

FORM A PUBLIC ANNOUNCEMENT <i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i> FOR THE ATTENTION OF THE CREDITORS OF SOLAR VOLTAIC POWER LLP	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	Solar Voltaic Power LLP
2. Date of incorporation of Corporate Debtor	28-02-2014
3. Authority under which Corporate Debtor is incorporated/registered	RoC-Jaipur
4. Corporate Identity Number of Corporate Debtor	AAC-1312
5. Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Navya Tower, P.No. 178, District Shopping Centre, Kamla Nehru Nagar NA, Jodhpur Jodhpur Rajasthan 342001
6. Insolvency Commencement Date in respect of the Corporate Debtor	19-09-2023 (The IRP received intimation on 21-09-2023)
7. Estimated date of closure of Insolvency Resolution Process	17-03-2024
8. Name and registration number of the Insolvency Professional acting as interim resolution professional	Mr. Prashant Agrawal, Insolvency Professional IBBI Reg. No.: IBBI/IPA-001/IP-P00053/ 2017-18/10127 AFA No.: AA1/10127/02/171123/104832 valid up to 17-11-2023
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan Email Address: ippagrwal@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Mr. Prashant Agrawal Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan Email Address: Svpllp.cirp@gmail.com
11. Last date for submission of claims	October 05, 2023
12. Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	Name the class(es)
13. Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Solar Voltaic Power LLP on 19-09-2023. The IRP received intimation on 21-09-2023.</p> <p>The creditors of Solar Voltaic Power LLP, are hereby called upon to submit their claims with proof on or before October 05, 2023 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (not applicable) in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>	
Date: 21-09-2023 Place: Jaipur	Prashant Agrawal, Interim Resolution Professional Solar Voltaic Power LLP (Under CIRP)

फॉर्म ए

सार्वजनिक घोषणा

(भारत के के दिवाला और दिवालियापन बोर्ड के विनियमन 6 के तहत (कॉर्पोरेट व्यक्तियों के लिए दिवालासंकल्प प्रक्रिया) विनियम, 2016) सौर वोल्टाइक पावर एलएलपी के लेनदारों के ध्यान के लिए

प्रासंगिक विवरण

1.	कॉर्पोरेट देनदार का नाम	सोलर वोल्टाइक पावर एलएलपी
2.	कॉर्पोरेट देनदार को शामिल करने की दिनांक	28-02-2014
3.	प्राधिकरण जिसके तहत कॉर्पोरेट देनदार शामिल/पंजीकृत है	आरओसी - जयपुर
4.	कॉर्पोरेट पहचान संख्या/कॉर्पोरेट देनदार की सीमित देयता पहचान संख्या	AAC - 1312
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रमुख कार्यालय (यदि कोई हो) का पता	नव्या टावर, पी.नं. 178, डिस्ट्रिक्ट शॉपिंग सेंटर, कमला नेहरू नगर एनए जोधपुर जोधपुर राजस्थान 342001
6.	कॉर्पोरेट देनदार की दिवाला प्रारंभ दिनांक	19-09-2023 (आईआरपी को सूचना 21-09-2023 को प्राप्त हुई)
7.	इन्सॉल्वेंसी रिजॉल्यूशन प्रक्रिया को बंद करने की अनुमानित दिनांक	17-03-2024
8.	अंतरिम रिजॉल्यूशन पेशेवर के रूप में दिवाला पेशेवर अभिनय का नाम और पंजीकरण संख्या	श्री प्रशांत अग्रवाल, इन्सॉल्वेंसी प्रोफेशनल रजि. नं. IBBI/PA-001/IP-P00053/2017-18/10127 एएफए नं. : AA1/10127/02/171123/104832 17-11-2023 तक वैध
9.	अंतरिम रिजॉल्यूशन पेशेवर का पता और ई-मेल, जैसा कि बोर्ड के साथ पंजीकृत है	पता : पहली मंजिल (एफ 106), सुमेर कॉम्प्लेक्स, गौतम मार्ग, बगड़िया भवन के पीछे, सी-स्कीम, जयपुर - 302001 राजस्थान मेल आईडी : ippagrawal@gmail.com
10.	अंतरिम रिजॉल्यूशन पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	श्री प्रशांत अग्रवाल पता : बिल्डिंग नंबर एफ 174, पहली मंजिल (एफ 106), सुमेर कॉम्प्लेक्स, गौतम मार्ग, बगड़िया भवन के पीछे, सी-स्कीम, जयपुर 302001 राजस्थान मेल आईडी: Svp11pcirp@gmail.com
11.	दावों को प्रस्तुत करने की अंतिम दिनांक	अक्टूबर 05 - 2023
12.	अंतरिम रिजॉल्यूशन पेशेवर द्वारा निर्धारित धारा 21 की उपधारा (6ए) के खंड (बी) के तहत लेनदारों की श्रेणी, यदि कोई	वर्ग (वर्गों) का नाम बताएं)
13.	एक वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवाला पेशेवरों का नाम (प्रत्येक वर्ग के लिए तीन नाम)	लागू नहीं
14.	(ए) प्रासंगिक रूप (बी) अधिकृत प्रतिनिधियों के विवरण उपलब्ध हैं	वेब लिंक : https://ibbi.gov.in/en/home/download फिजिकल पता : लागू नहीं

इसके द्वारा नोटिस दिया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल ने 19-09-2023 को सोलर वोल्टाइक पावर एलएलपी को कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है। आईआरपी को 21-09-2023 को सूचना मिली। सोलर वोल्टाइक पावर एलएलपी के लेनदारों से कहा जाता है कि वे सबूत के साथ अपने दावे 05 अक्टूबर, 2023 को या उससे पहले अंतरिम समाधान पेशेवर को प्रविष्टि नं. 10 के सामने उल्लिखित पते पर प्रस्तुत करें।

वित्तीय ऋणदाता अपने दावे प्रमाण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से डाक द्वारा या इलेक्ट्रॉनिक माध्यम से सबूत के साथ दावे प्रस्तुत कर सकते हैं।

प्रविष्टि नं. 12 के सामने सूचीबद्ध एक वर्ग से संबंधित वित्तीय ऋणदाता, फॉर्म सीए में वर्ग के अधिकृत प्रतिनिधि (लागू नहीं) के रूप में कार्य करने के लिए प्रविष्टि नं. 13 के खिलाफ सूचीबद्ध तीन दिवालियापन पेशेवरों में से अधिकृत प्रतिनिधि की अपनी पसंद का संकेत देगा। दावे के झूठे या भ्रामक सबूत प्रस्तुत करने पर जुर्माना लगाया जाएगा।

प्रशांत अग्रवाल

दिनांक- 21-09-2023

अंतरिम समाधान पेशेवर

स्थान- जयपुर

सोलर वोल्टाइक पावर एलएलपी (सीआईआरपी के तहत)